

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**
Original Application No.453/2005
This the day of 13th September 2005

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Achehan, aged about 62 years, S/o Late Mushtaq, R/o H.No.346/5 C, Kachhi Colony Mehendiganj, Near Haiderganj, Lucknow.

... Applicant.

By Advocate: Shri. Alok Trivadi.

Versus.

1. **Union of India, through The Central Manager, Northern Railway, Baroda House, New Delhi.**
2. **The Divisional Railway Manager, (Personnel), Northern Railway, Moradabad Division, Moradabad.**
3. **The Senior Divisional Operations Manager, Northern Railway, Moradabad Division, Moradabad.**

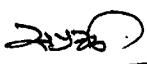
... Respondents.

By Advocate: Shri S. Verma

ORDER (Oral)

BY HON'BLE SHRI SHANKER RAJU, MEMBER (J)

1. **Heard the Counsel.**
2. **The applicant who was Cabinman was removed on 30.5.2000 in pursuance of the disciplinary proceedings. The appellate authority on 22.1.2002 modified the punishment order to the compulsory retirement. However, it is stated that gratuity and complementary passes have not been released so far. A request made in this regard on 22.3.05 is yet to be responded.**
3. **O.A. is disposed of with the direction to the respondents to look into the matter the claim of the applicant in accordance rules and instructions the claim of gratuity and complementary passes within a period of two months from the date of receipt of a copy of this order. No costs.**


(S.P. Arya)
Member(A)

s.a


(Shanker Raju)
Member (J)